

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**STARRED QUESTION NO. † *250.
TO BE ANSWERED ON 15.03.2016**

† *250. SOCIAL SECURITY SCHEMES

COL. SONARAM CHOUDHARY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the social security schemes under implementation by his Ministry in the country;
- (b) the total funds earmarked/sanctioned and utilised under the said schemes during each of the last three years, State/UT and Scheme-wise; and
- (c) whether the Government proposes to grant any special package to the backward States and border areas for implementing the said schemes and if so, the details thereof?

ANSWER

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(SHRI THAAWARCHAND GEHLOT)

- (a) to (c) A Statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 250 for 15-03-2016 raised by Col. Sonaram Choudhary regarding "Social Security Schemes".

(a). The mandate of the Ministry of Social Justice & Empowerment is implementation of schemes for social, educational and economic empowerment of specified target groups which include Scheduled Castes (SCs), Other Backward Classes (OBCs), Senior Citizens, Victims of Drug Abuse, Denotified Nomadic and Sem-nomadic Tribes (DNTs) and Persons with Disabilities (PwDs). The Department of Social Justice and Empowerment among other schemes releases funds to States under the Centrally Sponsored Schemes for Scheduled Castes (SCs) and Other Backwards Classes for Pre-matric and Post-matric Scholarships SC and OBC students. The Department of Empowerment of Persons with Disabilities is implementing a Scheme namely Deendayal Disabled Rehabilitation Scheme (DDRS) under which grant-in-aid is provided to Non-Governmental Organization (NGOs) for the projects related to rehabilitation of Persons with Disabilities aimed at enabling them to reach and maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels. Under the Scheme of Assistance to Disabled Persons for Purchase/Fittings of Aids/Appliances (ADIP) grant is released to NGOs for assistance to disabled persons. Department of Empowerment of Persons with Disabilities also implements Scheme for Implementation of Persons with Disabilities Act,1995 (SIPDA) under which assistance is given for skill training for persons with disabilities. However, the major social security schemes being implemented by some of the other Ministries viz. the Ministry of Rural Development, Ministry of Labour & Employment, Ministry of Health and Family Welfare and Department of Financial Services of the Ministry of Finance include the following:

(I) National Social Assistance Programme (NSAP), implemented by the Ministry of Rural Development, comprises five schemes viz.

- (i). Indira Gandhi National Old Age Pension Scheme (IGNOAPS): Assistance is provided to person of 60 years and above and belonging to family living below poverty line as per the criteria prescribed by Government of India. Central assistance of Rs. 200/- per month is provided to person in the age group of 60-79 years and Rs. 500/- per month to persons of 80 years and above.
- (ii). Indira Gandhi National Widow Pension Scheme (IGNWPS): Central assistance @ Rs. 300/- per month is provided to widows in the age group of 40-79 years and belonging to family living below poverty line, as per the criteria prescribed by the Government.
- (iii). Indira Gandhi National Disability Pension Scheme (IGNDPS): Central assistance @ Rs. 300/- per month is provided to persons aged 18-79 years with severe and multiple disabilities and belonging to family living below poverty line, as per the criteria prescribed by the Government.

- (iv). National Family Benefit Scheme (NFBS): Under the scheme, a BPL household is entitled to lump sum amount on the death of primary breadwinner aged between 18 to 59 years. The amount of assistance is Rs. 20,000/-.
- (v). Annapurna Scheme: Under the scheme, 10 kg. of food grains per month are provided free of cost to those senior citizens who, though eligible under IGNOAPS, are not receiving old age pension.

(II) Rashtriya Swasthya Bima Yojana (RSBY) is being implemented by Ministry of Health & Family Welfare. RSBY is a centrally sponsored scheme that was implemented by Ministry of Labour & Employment (MoLE) since 2008, under the Unorganized Workers' Social Security Act, 2008 to provide health insurance coverage to Below Poverty Line (BPL) families. Initially the scheme was designed for BPL families but later included other 11 categories of Unorganised Workers (UOWs) i.e. Licensed Railway Porters, Street Vendors, Beedi Workers, Rickshaw Pullers, Rag Pickers, Auto/Taxi Drivers, Mine Workers, Building and other construction workers, Sanitation Workers, Domestic Workers, MNREGA Workers. The scheme has now been transferred to the Ministry of Health & Family Welfare on 'as is where is' basis with effect from 01.04.2015. At present, the RSBY is running in 19 States and there are 4,13,34,212 families enrolled under Rashtriya Swasthya Bima Yojana (RSBY) against the target of 7,29,56,082. The scheme is implemented through States Government/UTs concerned.

(III) Employees' State Insurance Scheme is implemented by the Ministry of Labour and Employment. Under the Employees' State Insurance Act, 1948, a social security legislation and applicable to the factories & establishments in the notified areas, social security is provided to the employees working in factories / establishments covered under the Act and drawing wages upto Rs. 15,000/-. These employees are entitled to comprehensive medical care for self and family members and cash benefits in the contingency of sickness, maternity, disablement and death due to employment injury and unemployment allowances. The scheme is financed out of the contribution from employees and employers (Employer share 4.75% and employee's share 1.75%).

(IV) Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), implemented by the Ministry of Finance, Department of Financial Services, offers a renewable one year life cover of Rs 2 lakh to subscribing bank account holders in the age group of 18-50 years, covering death due to any reason, for a premium of Rs 330 per annum per subscriber.

(V) Pradhan Mantri Suraksha Bima Yojana (PMSBY), implemented by the Ministry of Finance, Department of Financial Services, offers a renewable one year personal accidental death-cum-disability cover to subscribing bank account holders in the age group of 18-70 years for a premium of Rs 12 per annum per subscriber. In this scheme Rs. 2 Lakh is payable on death or permanent total disability and Rs. 1 Lakh on permanent partial disability.

(VI) **Atal Pension Yojana (APY)** is implemented by the Ministry of Finance, Department of Financial Resources. Under the APY, the subscribers would receive the guaranteed minimum pension of Rs. 1000 per month or Rs. 2000 per month or Rs. 3000 per month or Rs. 4000 per month or Rs. 5000 per month, at the age of 60 years, depending on their contributions, which itself would be based on the age of joining the APY. Therefore, the benefit of minimum pension would be guaranteed by the Government. APY is open to all account holders in the age group of 18 to 40 years. The Central Government would also co-contribute 50% of the total contribution or Rs. 1000 per annum, whichever is lower, to each eligible subscriber, for a period of 5 years, i.e., from financial Year 2015-16 to 2019-20, who join the APY before 31st December, 2015, and who are not members of any statutory social security scheme and who are not income tax payers.

(VII) **Pradhan Mantri Jan Dhan Yojana (PMJDY)**, implemented by the Ministry of Finance, Department of Financial Resources was launched on 28.08.2014. Under this scheme, Bank accounts were opened and benefits were given to the Account holders. One of the benefits under the scheme is providing Life Insurance Cover of Rs. Rs. 30000/- on death of the life assured, due to any reason, to the deceased's family who have opened Bank account between 15.08.2014 to 31.01.2015 (subject to certain eligibility criteria). For availing Life Insurance coverage of Rs. 30,000/- under this scheme, a person should be between 18 to 59 years of age and he/she should have been enrolled under PMJDY between the above specified periods. The scheme through the envisaged exclusions, aims to provide security to families from economically weaker sections who cannot afford direct purchase of such insurance. The premium subscription for the life cover under PMJDY is borne by the Government of India. The scheme is being implemented through Life Insurance Corporation of India (LIC) in the country.

(VIII) (a) **Aam Aadmi Bima Yojana**, implemented by the Ministry of Finance, Department of Financial Services. The AABY extends life and disability cover to persons between the age of 18 years to 59 years, living below and marginally above the poverty line in 47 identified vocational / occupational groups, including rural landless households. The Scheme is also available to all RSBY beneficiaries, provided they meet the other eligibility conditions under the AABY scheme. The AABY provides insurance cover for a sum of Rs 30,000/- on natural death, Rs. 75,000/- on death due to accident, Rs. 37,500/- for partial permanent disability due to accident and Rs. 75,000/- total permanent disability due to accident. It also provides an add-on-benefit of Scholarship of Rs 100 per month per child to a maximum of two children from class 9 -12. The total annual premium is Rs. 200/- per beneficiary of which 50 per cent is contributed from the Social Security Fund financed by Government of India and placed with LIC and remaining 50 per cent is contributed by the state government/nodal agency/beneficiary as the case may be. The scheme is being implemented through Life Insurance Corporation of India (LIC) in the country.

(b). State-wise and Scheme-wise details of the total funds sanctioned and utilised under the schemes of National Social Assistance Programme (NSAP), Employees State Insurance Scheme and Rashtriya Swasthya Bima Yojana (RSBY) during each of the last three years are given at Annexure-1 , 2 and 3 respectively. State-wise enrolment data as on 29-02-2016 in respect of PMSBY, PMJJBY and APY social security

schemes is given in Annexure -4. State-wise data on total claims reported, paid, in process and rejected as on 07-03-2016 in respect of PMJJBY is at Annexure -5. State-wise data on total claims reported, paid, in process and rejected as on 07-03-2016 in respect of PMSBY is at Annexure-6. State-wise details of central assistance released under Post-matric and Pre-matric Scholarships schemes for SC are given at Annexure-7 and 8 respectively and under Post-matric and Pre-matric Scholarships schemes for OBC students are given at Annexure-9 and 10 respectively. State-wise Financial and Physical target achieved under DDRS are given at Annexure 11. Physical and Financial achievements during the last three years in respect of ADIP Scheme and SIPDA Scheme are at Annexure 12.

- (c). As reported by the Ministry of Rural Development and Ministry of Labour & Employment, the Government has no proposal to grant special package to the backward States and border areas for implementing its schemes.

Annexure-1

Annexure referred to in reply to Lok Sabha Starred Question 250 for reply on 15-03-2016 raised by Col. Sonaram Choudhary

Details of total funds released/ utilised under the National Social Assistance Programme

(NSAP)

(Rs. In lakh)

Sl. No.	States/UTs	2012-2013		2013-2014		2014-2015	
		Total Release	Total Expenditure Reported	Total Release	Total Expenditure Reported	Total Release	Total Expenditure Reported
1	Andhra Pradesh	67563.36	67563.73	62861.79	62862.61	33847.55	33847.55
2	Bihar	101216.67	85682.35	141881.03	119563.21	99293.82	149438.13
3	Chhattisgarh	23072.95	22435.59	31522.75	25927.42	23410.32	26762.24
4	Goa	292.00	42.02	0.00	3.64	0.00	57.01
5	Gujarat	13246.21	10172.33	13608.00	10930.80	11583.30	12940.78
6	Haryana	7505.39	7505.39	8316.67	8316.67	5847.00	5847.00
7	Himachal Pradesh	3098.36	3600.24	3522.86	4477.80	2492.27	4346.16
8	J & K	2821.15	2828.24	4173.95	2916.00	3453.06	4251.43
9	Jharkhand	18215.64	23354.87	33618.19	25200.56	21899.13	30113.50
10	Karnataka	45649.44	48811.76	40014.00	49873.92	40012.50	53348.57
11	Kerala	9164.00	15423.33	16103.39	16858.66	10489.89	27225.00
12	Madhya Pradesh	54351.43	59844.67	80137.90	50622.59	55840.38	50720.05
13	Maharashtra	43866.00	29353.42	0.00	30719.64	37053.67	32842.81
14	Odisha	74305.32	59055.49	72925.64	67307.18	53471.22	67748.59
15	Punjab	5763.11	5475.52	5055.00	2050.29	5054.50	4809.76
16	Rajasthan	25513.08	24776.49	34008.33	32447.54	23456.55	29356.13
17	Tamilnadu	57350.39	53532.34	60936.74	71276.79	43889.54	65490.51
18	Telangana	NA				13024.02	60161.51
19	Uttar Pradesh	111027.03	122423.70	164710.68	124000.48	109269.59	136148.25
20	Uttarakhand	7904.87	7927.82	10882.87	8447.32	6584.44	8925.21
21	West Bengal	78165.01	71459.40	89807.63	84480.70	71603.70	79761.87

NE States

22	Arunachal Pradesh	1138.98	913.33	792.00	1105.82	825.84	825.86
23	Assam	22504.42	15613.50	16188.00	19481.90	20150.36	24890.44
24	Manipur	1044.22	1517.85	2519.18	1709.00	1778.79	2497.43
25	Meghalaya	1062.00	1153.22	2175.20	1915.99	1416.96	1826.95
26	Mizoram	867.57	868.02	839.09	839.11	718.68	718.68
27	Nagaland	1048.52	1048.51	1639.13	1605.22	1377.93	1838.00
28	Sikkim	236.00	576.86	685.06	355.50	504.36	555.16
29	Tripura	4491.91	6212.61	5713.78	5529.97	5177.89	5648.97
	Sub Total	782485.03	749172.60	904638.86	832451.39	703527.26	922943.55

UTs

29	A&N Islands	174.00	21.82	0.00	19.39	0.00	13.67
30	Chandigarh	190.00	170.75	150.49	180.55	0.00	0.00
31	D&N Haveli	204.00	0.00	0.00	0.00	0.00	0.00
32	Daman & Diu	33.00	0.00	0.00	1075.79	0.00	0.00
33	NCT Delhi	4455.00	0.00	5458.63	5458.63	4093.92	4093.92
34	Lakshadweep	21.00	0.00	0.00	13.67	0.00	0.00
35	Puducherry	873.00	436.00	997.68	999.00	749.01	705.30
	Total	5950.00	628.57	6606.80	2271.08	4842.93	4812.89
	GRAND TOTAL	788435.03	691240.09	911245.66	834722.47	708662.19	927756.44

Annexure-2

Annexure referred to in reply to Lok Sabha Starred Question No. 250 due for answer on 15-03-2016 raised by Col. Sonaram Choudhary regarding "Social Security Schemes".

The Employee State Insurance Scheme is financed out of the contribution from employees and employers (Employer share 4.75% and employee's share 1.75%).

The contribution income and expenditure on cash benefits, medical benefits and administrative expenditure under the scheme during the last three years is as follows:-

	Income(Rs. in Crores)	Expenditure (Rs. in crores)		
Year	Contribution Income	Cash Benefits	Medical Benefit	Administrative expenses
2012-13	8181.45	763.78	4058.13	826.12
2013-14	9632.54	601.35	4781.57	1028.02
2014-15	11,770.00	803.26	6640.40	1310.88

Annexure referred to in reply to Lok Sabha Starred Question No. 250 for 15-03-2016

Statement of Release of Funds of Central Government's Share of Premium

RSBY

(Rs. in crore)

Sr. No.	Name of State	2012-13	2013-14	2014-15
1	Arunachal Pradesh	2.43	0.00	-
2	Assam	6.78	35.68	1.06
3	Bihar	245.20	152.71	34.07
4	Chandigarh	0.00	0.00	-
5	Chhattisgarh	37.60	48.34	58.81
6	Delhi	3.86	0.00	-
7	Goa	0.00	0.00	-
8	Gujarat	53.49	60.59	18.47
9	Haryana	18.24	13.01	5.38
10	Himachal Pradesh	10.53	9.03	3.75
11	Jammu & Kashmir	1.16	0.53	-
12	Jharkhand	56.68	51.25	5.51
13	Karnataka	45.14	31.59	-
14	Kerala	118.57	115.49	110.43
15	Madhya Pradesh	0.05	2.82	8.21
16	Maharashtra	35.02	13.88	-
17	Manipur	3.37	2.52	1.73
18	Meghalaya	2.27	1.79	1.25
19	Mizoram	5.39	4.31	10.35
20	Nagaland	6.33	2.07	4.66
21	Odisha	76.53	70.51	93.64
22	Puducherry	0.29	0.00	-
23	Punjab	8.88	5.58	2.59
24	Rajasthan	6.88	10.72	32.10
25	Tamil Nadu	0.00	0.00	-
26	Tripura	23.68	18.70	14.29
27	Uttar Pradesh	64.44	72.56	36.47
28	Uttarakhand	9.05	1.78	-
29	West Bengal	214.93	160.45	101.65
Grand Total		1056.79	885.91	544.42

Annexure referred to in reply to Lok Sabha Starred Question No. 250 for 15.03.2016 by Col. Sonaram Choudhary regarding "Social Security Scheme".

State-wise Enrollment data under PMSBY, PMJJBY, and APY Social Security Schemes as on 29.02.2016

Sl.No.	State	PMSBY**	PMJJBY**	APY**	Total**
1	Andaman and Nicobar Islands	32561	13449	570	46580
2	Andhra Pradesh	6790955	1425497	110212	8326664
3	Arunachal Pradesh	50985	31221	899	83105
4	Assam	1394409	569417	52855	2016681
5	Bihar	4713833	1310667	210341	6234841
6	Chandigarh	125792	48297	2207	176296
7	Chhattisgarh	4681573	960377	26978	5668928
8	Dadra and Nagar Haveli	29054	17103	506	46663
9	Daman and Diu	17510	9581	160	27251
10	Goa	240495	103649	4593	348737
11	Gujarat	4515698	1885802	101299	6502799
12	Haryana	2448220	799907	44439	3292566
13	Himachal Pradesh	754931	277977	13595	1046503
14	Jammu and Kashmir	562035	255943	7445	825423
15	Jharkhand	1648727	440570	34584	2123881
16	Karnataka	6076448	2858034	150568	9085050
17	Kerala	3530835	762952	48865	4342652
18	Lakshadweep	3710	970	44	4724
19	Madhya Pradesh	6911173	1798973	85592	8795738
20	Maharashtra	9029627	3923186	163683	13116496
21	Manipur	77111	41655	1908	120674
22	Meghalaya	67984	31809	2487	102280
23	Mizoram	66386	37690	670	104746
24	Nagaland	44540	24074	852	69466
25	NCT Delhi	1828103	717111	46871	2592085
26	Odisha(Orissa)	3212617	841379	63160	4117156
27	Pondicherry	172328	60224	4011	236563
28	Punjab	3171536	567126	37373	3776035
29	Rajasthan	4063857	1074921	60551	5199329
30	Sikkim	50470	26387	1024	77881
31	Tamil Nadu	6488874	2244869	142272	8876015
32	Telangana	5410130	1567277	57660	7035067
33	Tripura	417304	162623	2264	582191
34	Uttar Pradesh	11087426	3392635	209164	14689225
35	Uttarakhand	1091365	296892	22551	1410808
36	West Bengal	5861295	1250168	101507	7212970
Total		96669897	29830412	1813760	128314069

** (Gross Enrolment Reported by Banks, subject to verification of Eligibility of Applicants as per Rules, and Availability of Funds for Auto Debit of Premium etc.)

Annexure 5

Annexure referred to in reply to Lok Sabha Starred Question No. 250 for 15.03.2016 by Col. Sonaram Choudhary regarding "Social Security Scheme".

State-wise Data on total Claims reported, paid, in process and rejected as 07.03.2016

PMJJBY CLAIMS AS ON 07/03/2016

NAME OF STATE	Reported	Paid	Rejected	In Process
ANDAMAN & NICOBAR ISLANDS	6	6	0	0
ANDHRA PRADESH	1621	1320	19	282
ARUNACHAL PRADESH	18	15	0	3
ASSAM	373	297	6	70
BIHAR	478	366	3	109
CHANDIGARH	24	21	1	2
CHHATTISGARH	874	740	11	123
DADRA & NAGAR HAVELI	5	3	0	2
DAMAN & DIU	3	1	0	2
GOA	42	29	2	11
GUJARAT	1752	1383	14	355
HARYANA	623	490	3	130
HIMACHAL PRADESH	137	89	3	45
JAMMU & KASHMIR	28	24	0	4
JHARKHAND	200	172	3	25
KARNATAKA	1737	1474	39	224
KERALA	220	194	3	23
MADHYA PRADESH	1543	1302	14	227
MAHARASHTRA	1435	1159	18	258
MANIPUR	29	23	0	6
MEGHALAYA	14	13	0	1
MIZORAM	73	58	1	14
NAGALAND	15	12	0	3
NCT OF DELHI	315	250	2	63
ORISSA	542	451	9	82
PUDUCHERRY	23	19	0	4
PUNJAB	409	322	2	85
RAJASTHAN	1252	1086	29	137
SIKKIM	8	8	0	0
TAMIL NADU	819	711	12	96
TELANGANA	1824	1580	20	224
TRIPURA	33	14	1	18
UTTAR PRADESH	2346	1950	39	357
UTTARAKHAND	232	195	3	34
WEST BENGAL	578	448	3	127
Grand Total	19631	16225	260	3146

Annexure 6

Annexure referred to in reply to Lok Sabha Starred Question No. 250 for 15.03.2016 by Col. Sonaram Choudhary regarding "Social Security Scheme".

State-wise Data on total Claims reported, paid, in process and rejected as on 07.03.2016

PMSBY CLAIMS AS ON 07/03/2016

NAME OF STATE	Reported	Paid	Rejected	In Process
ANDHRA PRADESH	248	150	34	64
ASSAM	33	23	3	7
BIHAR	77	39	11	27
CHANDIGARH	8	5	1	2
CHHATTISGARH	153	69	21	63
DADRA & NAGAR HAVELI	2	0	0	2
GOA	12	7	2	3
GUJARAT	381	223	42	116
HARYANA	211	121	24	66
HIMACHAL PRADESH	83	29	16	38
JAMMU & KASHMIR	15	8	1	6
JHARKHAND	26	16	2	8
KARNATAKA	265	144	35	86
KERALA	135	54	19	62
MADHYA PRADESH	389	207	48	134
MAHARASHTRA	352	185	40	127
MANIPUR	4	2	0	2
MEGHALAYA	1	0	0	1
MIZORAM	1	1	0	0
NCT OF DELHI	54	24	11	19
ORISSA	62	30	8	24
PUDUCHERRY	10	9	0	1
PUNJAB	196	106	29	61
RAJASTHAN	319	189	50	80
TAMIL NADU	254	185	14	55
TELANGANA	193	120	27	46
TRIPURA	2	1	1	0
UTTAR PRADESH	394	206	64	124
UTTARAKHAND	51	31	5	15
WEST BENGAL	101	50	10	41
Grand Total	4032	2234	518	1280

Annexure-7

**Annexure referred in reply to Lok Sabha Starred Question no. 250 for
15.03.2016 raised by Col. Sonaram Choudhary**

Details of Central Assistance released to States/UTs during the last three years under
Post-Matric Scholarship Scheme for SC students

(Rs. in lakh)

		2012-13	2013-14	2014-15
S.NO	State/UTs	CA Released	CA Released	CA Released
1	A.P.	7900.78	19410.50	9300.00
2	Assam	2447.26	1216.00	683.28
3	Bihar	6234.04	4462.87	3000.00
4	Chandigarh	0.00	50.00	275.00
5	Chhattisgarh	3129.30	1535.00	1100.00
6	Daman & Diu	0.73	0.00	20.31
7	Delhi	161.78	0.00	1700.00
8	Goa	2.23	14.49	7.00
9	Gujarat	5615.52	5283.36	3900.00
10	Haryana	1329.68	3669.05	2700.00
11	HimachalPradesh	2931.73	926.00	1600.00
12	Jammu & Kashmir	67.60	897.01	298.00
13	Jharkhand	82.68	1334.10	900.00
14	Karnataka	4830.98	4270.82	2400.00
15	Kerala	0.00	11765.30	4200.00
16	MadhyaPradesh	9114.60	12198.89	6350.00
17	Maharashtra	22755.90	3311.00	17635.00
18	Manipur	176.10	0.00	1193.50
19	Meghalaya	13.52	6.00	0.00
20	Odisha	344.17	3121.72	4222.83
21	Puducherry	49.10	0.00	0.00
22	Punjab	398.92	*28081.00	*37687.61
23	Rajasthan	6013.35	10592.00	5500.00
24	Sikkim	16.70	66.64	46.95
25	Tamil Nadu	14239.39	32173.06	25400.00
26	Telangana	0.00	0.00	8800.00
27	Tripura	1099.59	1086.90	1768.59
28	UttarPradesh	70817.35	55666.00	47249.56
29	Uttarakhand	1919.12	3623.83	1800.00
30	West Bengal	3772.66	10588.00	6600.00
	Total	165464.78	215349.54	196337.63

Annexure-8**Annexure referred in reply to Lok Sabha Starred Question no. 250 for
15.03.2016 raised by Col. Sonaram Choudhary**

Details of Central Assistance released to States/UTs during the last three years under
Pre-Matric Scholarship Scheme for SC students

(Rs. in lakh)

S.No.	State/ UT	CA Released	CA Released	CA Released
1	AndhraPradesh	11299.11	0.00	1554.35
2	Assam	0.00	1346.02	673.01
3	Bihar	5467.24	6184.72	3127.82
4	Chhattisgarh	0.00	2475.25	1237.62
5	Goa	2.31	0.00	0.00
6	Gujarat	1155.74	0.00	1200.00
7	Haryana	0.00	0.00	0.00
8	HimachalPradesh	862.44	0.00	0.00
9	Jammu & Kashmir	0.00	172.50	86.25
10	Jharkhand	1202.87	0.00	0.00
11	Karnataka	4781.30	3057.84	3826.44
12	Kerala	1984.19	2318.65	1159.33
13	MadhyaPradesh	9695.44	0.00	8022.55
14	Maharashtra	0.00	11954.74	5977.37
15	Odisha	4068.60	5126.06	5135.24
16	Punjab	2154.53	6020.47	2869.66
17	Rajasthan	4396.23	4262.15	4922.90
18	Sikkim	8.02	0.00	0.00
19	Tamilnadu	4113.93	4647.37	2323.68
20	Tripura	534.22	507.84	302..13
21	UttarPradesh	29484.36	0.00	0.00
22	Uttarakhand	1597.18	1170.20	1626.69
23	West Bengal	10320.00	5310.58	7292.66
24	Daman & Diu	0.00	0.00	1.67
25	Manipur	9.11	56.27	28.13
26	Meghalaya	0.00	0.00	3.62
27	Chandigarh	0.00	42.45	32.22
	Total	93136.82	54653.11	51403.34

Annexure referred in reply to Lok Sabha Starred Question no. 250 for 15.03.2016 raised by Col. Sonaram Choudhary

Details of funds released under the Scheme of Pre-Matric for OBC Students during last three years

S.No.	States/ UTs	Rs. in lakh			Remarks
		2012-13	2013-14	2014-15	
		Funds Released	Funds Released	Funds Released	
1	AndhraPradesh	318.00	0.00	515.50	
2	Bihar	174.24	1691.00	721.00	
3	Chhattisgarh	0.00	0.00	948.00	
4	Goa	0.00	50.00	36.00	
5	Gujarat	113.50	1120.00	573.32	
6	HimachalPradesh	13.00	40.00	40.00	
7	Jammu & Kashmir	0.00	112.01	0.00	Deficient proposal
8	Jharkhand	68.55	0.00	68.53	
9	Karnataka	115.00	1160.00	710.00	
10	Kerala	383.24	796.08	607.00	
11	Maharashtra	0.00	0.00	279.70	
12	Odisha	137.46	440.47	243.50	
13	Punjab	0.00	452.00	0.00	Deficient proposal
14	Rajasthan	258.00	442.51	508.44	
15	Tamil Nadu	309.66	1338.00	744.31	
16	Telangana	0.00	0.00	413.00	
17	UttarPradesh	2293.26	3253.00	3520.00	
18	Uttarakhand	116.09	58.50	58.50	
19	West Bengal	0.00	280.73	315.60	
20	Assam	154.00	0.00	319.00	
21	Manipur	0.00	0.00	100.00	
22	Tripura	147.50	142.00	174.00	
23	Sikkim	0.00	24.00	0.00	No Demand
24	Andaman Nicobar Island	35.09	33.93	0.00	
25	Chandigarh	0.00	0.00	0.00	Deficient proposal
26	Daman & Diu	13.86	18.17	5.50	
27	Delhi	50.56	45.26	54.76	
28	Puducherry	0.00	101.23	0.00	
	Total	4701.01	11598.89	10955.66	

Annexure referred in reply to Lok Sabha Starred Question no. 250 for 15.03.2016 raised by Col. Sonaram Choudhary

Details of Funds released under Post Matric Scholarship scheme for OBC students (Fund-Limited) during last three years

Sl. No.	State/UTs	(Amount in lakh)			Remarks
		2012-13 Amount released	2013-14 Amount released	2014-15 Amount released	
1	AndhraPradesh	6178.00	6314.00	3322.00	
2	Bihar	4715.83	7738.00	6581.90	
3	Chattisgarh	0.00	0.00	2623.35	
4	Goa	94.37	106.00	442.00	
5	Gujarat	2495.29	2707.10	3142.87	
6	Haryana	707.17	811.00	0.00	Deficient proposal
7	HimachalPradesh	245.23	448.86	425.00	
8	Jammu & Kashmir	0.00	708.89	769.00	
9	Jharkhand	2663.81	2460.00	2222.90	
10	Karnataka	2973.35	3749.32	4115.30	
11	Kerala	2628.44	2490.00	2117.30	
12	MadhyaPradesh	5859.39	5412.00	5620.00	
13	Maharashtra	9072.32	8379.00	8014.00	
14	Odisha	1740.00	2601.39	1289.00	
15	Punjab	1355.00	0.00	0.00	Deficient proposal
16	Rajasthan	2838.54	4442.93	4546.02	
17	Tamil Nadu	3153.68	5375.00	4571.50	
18	Telangana	0.00	0.00	1094.10	
19	UttarPradesh	16109.72	14880.00	13445.00	
20	Uttrakhand	815.00	392.00	680.10	
21	West Bengal	904.26	6277.14	5280.55	
22	Andaman & Nicobar Islands	16.91	0.00	11.00	
23	Daman & Diu	5.68	8.86	7.13	
24	Chandigarh	0.00	0.51	61.00	
25	Delhi	86.64	44.88	92.98	
26	Puducherry	76.80	0.00	7.00	
27	Assam	1285.00	0.00	5454.96	
28	Manipur	0.00	531.00	598.00	
29	Tripura	591.00	850.00	1430.00	
30	Sikkim	70.99	128.00	150.00	
	Total:	66682.42	76855.88	78113.96	

State-wise Financial and Physical target Achieved under DDRS during the last three years and current financial year as on 04.03.2016

S.No.	Name of the State	FINANCIAL				PHYSICAL			
		Amount Released (Rs. in lakhs)				Number of Beneficiaries			
		2012-13	2013-14	2014-15	2015-16	2012-13	2013-14	2014-15	2015-16
1	Andhra Pradesh	1275.5	1538.08	937.24	621.34	21668	20613	19706	10120
2	Arunachal Pradesh	0	20.06	0.00	6.74	0	1926	0	963
3	Assam	119.75	162.31	156.81	78.24	1452	1908	3289	1120
4	Bihar	43.43	90.39	55.20	47.91	801	1218	555	576
5	Chattisgarh	11.87	80.56	32.88	38.16	216	984	527	439
6	Delhi	137.98	229.23	77.62	185.16	2850	3950	3349	5962
7	Goa	11.6	3.25	10.09	10.09	201	108	170	138
8	Gujarat	30.95	113.8	63.45	45.14	5541	4636	1973	777
9	Haryana	87.35	273.21	121.77	93.16	1213	10640	13324	379
10	Himachal Pradesh	28.14	39.54	8.79	19.13	1214	1836	300	204
11	Jammu & Kashmir	3.67	3.73	19.46	5.31	54	50	352	60
12	Jharkhand	9.17	3.85	7.30	2.45	326	180	446	199
13	Karnataka	348	480.87	102.82	65.26	4650	7290	1324	834
14	Kerala	488.05	572.88	567.05	183.23	2706	7404	9849	1644
15	Madhya Pradesh	102.78	120.12	135.14	85.87	22709	767	2062	963
16	Maharashtra	111.5	146.12	250.45	86.25	7865	10350	2799	856
17	Manipur	128.5	324.8	225.11	211.15	2416	4751	4111	2418
18	Meghalaya	79.86	15.45	36.61	20.26	1009	243	710	545
19	Mizoram	5.89	2.03	23.93	3.96	35	40	562	40
20	Orissa	399.85	608.58	363.29	273.14	7517	11199	5142	3248
21	Pondicherry	12.05	6.28	7.18	7.41	225	115	222	117
22	Punjab	47.72	13.54	119.00	26.69	985	101	1948	119
23	Rajasthan	111.67	159.19	101.66	68.26	2255	3143	5826	1118
24	Tamil Nadu	199.87	375.41	68.89	185.16	6347	37654	1627	3975
25	Telangana			850.13	496.29	Included at SI No. 2 under Andhra Pradesh		12344	9332
26	Tripura	12.58	25.14	8.44	2.16	147	188	89	0
27	Uttar Pradesh	503.76	590.02	463.42	316.24	20333	7968	5918	6244
28	Uttrakhand	45.35	27.95	50.88	21.94	2527	498	1152	348
29	West Bengal	342.72	337.7	143.43	219.58	33430	27039	1900	17608
	DDRC	0	0	0.00	0	0	94000	80000	80000
	TOTAL	4699.56	6364.09	5008.04	3425.68	154692	260799	181576	150346

Physical and financial Achievements during last three years in respect of ADIP Scheme and SIPDA Scheme

Name of the Scheme/programme	2012-13		2013-14		2014-15		2015-16 (as on 29.2.2016)		Special Achievements from May, 2014 to till date
	Physical Achievements	Financial Achievements	Physical Achievements	Financial Achievements	Physical Achievements	Financial Achievements	Physical Progress	Financial Progress	
Scheme for Assistance to Disabled Persons for Purchase/fitting of Aids/Appliances (ADIP)	2.56 lakh Beneficiaries	Rs.70.60 Crores	2.75 Lakh Beneficiaries	95.37 Crore	2.30 Lakh Beneficiaries	101.28 Crore	1.68 Beneficiaries (as on 29.02.2016) Exact no. of beneficiaries will be furnished by the Implementing Agencies during succeeding year	Rs. 121.14 Crores (upto 29.2.2016)	(i) During 2014-15 and 2015-16, apart from holding camps for distribution of aids and appliance through camp activity/headquarter activity/ADIP-SSA activity, 102 special camps were organized all over the country in 20 States/UTs for distribution of aids/appliances to 1.02 Lakh beneficiaries at the cost of Rs.82.28 crore. (ii) Under the Scheme, 122 Hospitals were empanelled and so far 311 Cochlear Implant surgeries have been successfully conducted. (iii) Department notified lists of various high-end devices for Visually Impaired, Leprosy affected, Hearing Impaired and Kits for Intellectual and Developmental Disabilities.

Implementation of the Persons with Disabilities (PwD) act, 1995 Mode(SIPDA)	Lift-26 Website-1 Ramp-196 Toilets-589	Rs.20.03 Crore	Lift-70	47.71 crore	Lift-11	Rs. 43.09 Crore	Lift-42	Rs. 54.72 Crore	Skill Training for more than 25000 beneficiaries have been started during 2015-16 through National Institutes/CRCs/NHFDC under National Action Plan. Under the Scheme, greater emphasis is being given on two components viz., Accessible India Campaign and Skill Development Training Programmes for PwDs.	
			Ramp-237		Ramps-141					Ramps-64
			Toilets-121		Toilets-121					Toilets-115
	Besides grant-in-aid has also been provided for function of Composite Regional Centres and DDRCs		Skill Training-570 Beneficiaries Besides grant-in-aid has also been provided for function of Composite Regional Centres and DDRCs	Skill Training-8500 Beneficiaries. Besides grant-in-aid has also been provided for function of Composite Regional Centres and DDRCs	Skill Training for 25,992 PwDs. Grant-in-aid for 1 st / ₂ nd installment have been released. Besides grant-in-aid has also been provided for function of Composite Regional Centres and DDRCs					

